

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR NO. 2834 OF 2014

Dated: 18th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Bihar State Power (Holding) Co. Ltd.Appellant (s)

Versus

Kanti Bijlee Utpadan Nigam Ltd. (KBUNL) NTPC & Anr.Respondent (s)

Counsel for the Appellant(s) : Mr. Mohit Kumar Shah
Ms. Shilpi Shah

ORDER

This appeal is pending in this Tribunal from the year 2014. Counsel for the applicant/appellant has not taken any steps to remove the office objections. Counsel for the appellant states that he will obtain instructions as to whether anything survives in this matter. At his instance, the matter is adjourned to **04.04.2016**. On that day we will pass appropriate orders.

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson